

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21.09.2020 AT 10.30 AM. THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/953/2019 IN
PETITION NUMBER : CP/510/IB/2017
NAME OF THE PETITIONER(S) : THE ASSISTANT PROVIDENT FUND
COMMISSIONER & RECOVERY OFFICER
NAME OF THE RESPONDENT(S) : R RAGHAVENDRAN (LIQUIDATOR)
(VEESONS ENERGY SYSTEMS PVT LTD)
UNDER SECTION : SEC 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Learned Counsel for Applicant Thirunavukkarasu Rajbathar, Advocate as well as for Learned Counsel for Respondent Mr. Ms. Umar Bukhari, Advocate are present through video conferencing mode. Learned Counsel for Applicant seeks some time in view of certain development in relation to this Application. Taking into consideration the said representation, post this matter on **05.11.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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